Commission (UGC) guidelines. Also, there are 6 institutions implementing University Grants Commission (UGC) approved skill based courses in the specialized disciplines of Artificial Intelligence and Robotics. The details of the same are tabulated below:

Sl. No.	Name of Institute	Approved courses
1.	Avinashilingam Institute for Home Science and Higher Education for Women, Coimbatore-641 043 Tamil Nadu	Artificial Intelligence
2.	Bharathiar University, Maruthamalai Main Road, Coimbatore, Tamil Nadu.	Artificial Intelligence and Data Analytics
3.	Dayalbagh Educational Institute, Agra 282110, UP.	Artificial Intelligence, Robotics & 3D printing
4.	G H Raisoni University Amravati Anjangaon Bari Road, Bandera, Amravati	Robotics
5.	MES College Marampally Marampally P.O., Aluva, Kerala	Artificial Intelligence and Robotics
6.	Shri Vishwakarma Skill University, Transit office-Plot No 147, Sector-44, Gurugram	Robotics and Automation

(c)   Not applicable.

Admissions under sports quota in Jamia Milia Islamia

565. SHRI RAVI PRAKASH VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a)   the details of students admitted under sports quota in Jamia Milia Islamia University during 2019, sports-wise and course-wise; and

(b)   the details of experts for trial under sports quota, sports-wise along with their sports qualification?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) Jamia Millia Islamia has informed that 118 students were admitted in different courses under sports quota in the University in the Year 2019-20. In all, 24 experts were engaged for the trials for the selection of students. Details in regard to admission made, sports-wise and course-wise, as well as on the

sports qualifications of the experts are available on University's website *(https://www.jmi.ac.in/upload/advertisement/admission_list_sports_quota.pdf).*

Increase of examination fee in schools

†566. SHRI LAL SINH VADODIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a)   whether it is a fact that Government is considering to increase the examination fees of students in schools;

(b)   if so, whether Government has taken any steps in this direction so far; and

(c)   if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) Education being a subject in the Concurrent List of the Constitutions and a substantial majority of schools are under the jurisdiction of the State Governments, it is for the respective State Government to take a decision with regard to increase of examination fee for students in their schools. So far as the Central Board of Secondary Education (CBSE) affiliated schools are concerned, the Board has increased the examination fees of class X and XII Board examination 2020 for all students on no profit no loss principle.

(c)   The details of increase in examination fee by CBSE are tabulated below:

Class	Examination fee before increase			Examination fee after increase		
	All India Scheme (For All CBSE affiliated schools)	Delhi Scheme. (for Govt. & Aided Schools of Delhi)	SC/ST Students of Govt, and Aided Schools of Delhi.	Schools in India (For All CBSE affiliated schools)	Govt. and Aided schools of Delhi excluding SC/ST students	SC/ST students of Govt. & Aided Schools of Delhi
10th	750/-	350/- (#)	350/- (#)	1500/-	1500/-	1200/- (*)
12th	750/-	600/- (#)	600/- (#)	1500/-	1500/-	1200/-(*)

†Original notice of the question was received in Hindi.
(#) Out of examination fee of ₹350/- for Class X and ₹600/- for Class XII till 2019, only ₹50/- was paid by SC/ST candidates of Govt. Schools and Aided schools of Delhi Govt, and balance ₹300/- and ₹550/- respectively was paid by Govt. of NCT of Delhi.
(*) For examination 2020, Govt. of NCT of Delhi has paid the full examination fee in respect of all students of Delhi Govt. Schools, Grant-in-Aid schools and the Patrachar Vidyalaya.